

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF CUBATICS PPROCESSORS INDIA PRIVATE LIMITED**RELEVANT PARTICULARS**

1.	Name of Corporate Debtor	CUBATICS PPROCESSORS INDIA PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	23.01.2008
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies – Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U17120GJ2008PTC052714
5.	Address of the registered office and principal office (if any) of Corporate Debtor	B-25, Gujarat Eco Textile Park, N. H. no. 8, At & Po. Palsana Tal - Palsana, Surat, Gujarat, India - 394315
6.	Insolvency commencement date in respect of Corporate Debtor	25.03.2025
7.	Estimated date of closure of insolvency resolution process	21.09.2025
8.	Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Neeraj Kumar Bajaj Reg. No.: IBBI/IPA-001/IP-P02672/2022-2023/14110 AFA Valid Upto : 30.06.2025
9.	Address & email of the interim resolution professional, as registered with the board	A-502, Vastugram Building, Near Green Signature Shopping Center, Vesu, Surat, Gujarat - 395007 Email : nkbajajca@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	609, 21st Century Building, Ring Road, Near Udhna Darwaja, Surat, Gujarat 395002 Email : resolution.cubatics@gmail.com
11.	Last date for submission of claims	08.04.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Nil
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Nil
14.	(a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Web Link: https://ibbi.gov.in/en/home/downloads (b) Nil

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **CUBATICS PPROCESSORS INDIA PRIVATE LIMITED** on **25.03.2025**.

The creditors of **CUBATICS PPROCESSORS INDIA PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **08.04.2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 27.03.2025

Place: Surat

Sd/-

Neeraj Kumar Bajaj

Interim Resolution Professional for Cubatics Pprocessors India Private Limited

Regn. No.: IBBI/IPA-001/IP-P02672/2022-2023/14110